Annexure 4
Name of the Corporate Debtor: Jaiprakash Associates Limited; Date of Commence
List of Unsecured Financial Commences ncement of CIRP: 3rd June, 2024; List of Creditors as on 11th March, 2025

| | | | ne of the Corporate Debto List o of claim received | | | er than Financial credito Details of claim adr | rs belonging to any class | | | | Amount | | | |
|------|---|----------------------------|--|--|-----------|---|---------------------------|--------------------|--------------------|-----------------|-----------------|--------------------------------|----------------------------------|----------|
| | | | | | | | - | | % of | Amount | of any | | | |
| | | | | Amount of Claim | Nature of | Amount covered by | Amount covered by | Whether related | voting share in | of contigent | mutual dues, | Amount of claim not | Amount of claim under | Remarks, |
| S.no | Name of Creditor | Date of receipt | Amount claimed | admitted | Claim | security interest | Guarantee | party? | CoC | claim | that may | admitted | verification | if any |
| | Axis Bank Limited | 22-08-2024 | 8,53,11,99,523.22 | 8,53,11,99,523.22 | | - | 8,53,11,99,523.22 | No | 1.49% | - | | | | |
| 2 | ICICI Bank Limited National Asset Reconstruction Company | 30-08-2024 11-03-2025 | 35,70,17,742.80 12,00,05,26,571.14 | 35,70,17,742.80 8,13,44,05,498.94 | Loan | - | 7,19,56,41,789.81 | No No | 0.06% | - | - | 3,86,61,21,072.20 | - | |
| | Itd (NARCL) | | | | Loan | | | | | - | - | | | |
| 4 | Punjab National Bank The Bank of New York Mellon, London | 17-10-2024 | 1,56,88,85,592.00 8,78,89,05,119.00 | 1,48,40,64,537.00 8,78,89,05,119.00 | Loan | - | 1,48,40,64,537.00 | No No | 0.26% | - | - | 8,48,21,055.00 | - | |
| 5 | Branch | 17-06-2024 | | 8,78,89,05,119.00 | Loan | - | - | | 1.54% | | | | , | |
| | Abhay Rana and Manju Rani | 16-Jun-2024 | 3,25,000 | - | - | - | - | No | - | - | - | - | 3,25,000 4.65.185 | |
| | Akhauri Rajesh Sinha Anita Dixit | 15-Jun-2024 08-Oct-2024 | 4,65,185 1,80,000 | - | - | - | - | No No | - | - | - | - | 4,65,185 1,80,000 | |
| | Anita Himatsingka | 17-Jun-24 | 4,22,082 | - | - | | | No | - | - | - | | 4,22,082 | |
| | Anjan Kumar Mehra & Sonia Mehra | 17-Jun-24 | 4,58,203 | - | - | - | - | No | - | - | - | - | 4,58,203 | - |
| | ankur verma Jointly With priyanka verma ANNAPURNA S & HARSHA NAGESH | 15-Jun-2024 | 1,86,65,415 | - | - | - | - | No | - | - | - | - | 1,86,65,415 | |
| | Anshuman Sinha & Juhi Sinha | 16-Jun-24 01-Jul-2024 | 12,53,793 32,86,754 | - | - | - | | No No | | | - | - | 12,53,793 32,86,754 | |
| 9 | ARCHANA PUNN | 14-Jun-24 | 4,79,37,094 | - | - | - | - | No | - | - | - | | 4,79,37,094 | - |
| | ARUN SHARMA | 13-Aug-2024 | 23,42,737 | - | - | - | - | No | - | - | - | - | 23,42,737 | |
| | Asha N ASSOCIATION OF APARTMENT OWNER PA | 16-Jun-24 | 16,56,845 | - | - | * | - | No No | - | - | - | | 16,56,845 | |
| | Atul Nagpal | 20-Aug-2024 | 3,62,49,63,966 2,14,48,575 | - | - | - | - | No | - | - | - | - | 3,62,49,63,966 2,14,48,575 | |
| 14 | AUGUSTA TOWN HOMES GOLF APARTME | 17-Jun-24 | 25,25,20,000 | - | - | - | - | No | - | - | - | - | 25,25,20,000 | |
| 15 | BANI GULATI | 17-Jun-2024 | 8,37,313 | - | - | - | - | No | - | - | | - | 8,37,313 | |
| 16 | Basant Singh Kushwah | 24-Jun-2024 | 30,67,800 | - | - | - | - | No | - | - | - | - | 30,67,800 | |
| 18 | Bhavna Kumar BHOLENATH ENTERPRISE | 17-Jun-2024 15-Jun-2024 | 3,94,130 42,128 | - | - | - | - | No No | - | | - | - | 3,94,130 42,128 | |
| 19 | Chavijit Singh Bawa & Sangeeta Bawa | 16-Jun-2024 | 1,41,37,212 | - | - | - | - | No | - | - | - | - | 1,41,37,212 | |
| 20 | Clearwater Capital Partners Emerging Ma | | 28,89,42,279 | - | - | | - | No | - | - | - | 28,89,42,279 | - | - |
| 21 | Clearwater Capital Partners Fund IV, L.P. Cowell & Lee Asia Credit Opportunities Fu | 17-Jun-24 | 3,05,98,98,738 63,33,61,423 | - | - | - | - | No No | - | | - | 3,05,98,98,738 63,33,61,423 | - | - |
| 23 | Dipak Raj Sood | 17-Jun-24 | 6,79,777 | - | - | - | - | No | - | - | - | - 03,33,01,423 | 6,79,777 | - |
| | EMVEESS INFRAVENTURES PRIVATE LIMIT | | 3,12,16,063 | - | - | - | - | No | - | - | - | | 3,12,16,063 | |
| | GAGAN LUTHRA/ LUTHRA YOGESH LUTHR | | 11,15,783 | - | - | - | - | No | - | - | - | - | 11,15,783 | |
| | MPERIAL COURT APARTMENT OWNERS A K NAGESH AND ANNAPURNA S | 17-Jun-24 16-Jun-24 | 13,26,49,440 56.40.833 | | | | | No No | | | - | - | 13,26,49,440 56.40.833 | |
| | KALYPSO B3 APARTMENT OWNERS' ASSO | | 11,13,58,485 | - | - | - | - | No | - | - | - | | 11,13,58,485 | |
| 29 | LUV TRIKHA | 23-Jun-2024 | Amount not mentioned | - | - | - | - | No | - | - | - | - | Amount not mentioned | - |
| | M/s Mittal Indraestate Private Limited | 18-Jun-2024 17-Jun-2024 | 6,47,49,856 32.80.000 | - | - | • | - | No No | - | - | - | • | 6,47,49,856 32.80.000 | |
| | M/S. Shri Ram Enterprises Madhvi Kedia | 17-Jun-2024 17-Jun-2024 | 9 15 755 | - | - | - | - | No No | - | | - | | 9,15,755 | |
| 33 | MAHAVIR COAL RESOURCES PRIVATE LIM | | 5,57,10,685 | - | - | - | | No | - | - | - | | 5,57,10,685 | |
| 34 | Manav Mehra | 17-Jun-2024 | 8,39,332 | - | - | 3 | | No | - | - | - | | 8,39,332 | |
| | Manju Gupta MANJULA PODDAR | 17-Jun-2024 16-Jun-24 | 2,56,003 18.13.962 | - | - | - | - | No No | - | - | - | - | 2,56,003 18.13.962 | |
| | | 17-Jun-2024 | 5,52,450 | - | - | - | - | No | - | - | - | - | 5,52,450 | |
| | MIGRANI ENVIROTECH ENGINEERS PVT. L | | 10,37,789 | - | - | - | - | No | - | - | - | | 10,37,789 | |
| | MOLLY MEHRA | 17-Jun-2024 | 10,70,480 | - | - | - | - | No | - | - | - | - | 10,70,480 | |
| | Mukul Chaudhry Navin Kumar Mittal (Jointly with Praveen | 31-Aug-24 17-Jun-2024 | 7,20,712 1,06,518 | - | - | - | | No No | - | | - | - | 7,20,712 1,06,518 | |
| | NET ENERGY PRIVATE LIMITED | 17-Jun-2024 | 5,14,30,137 | - | - | - | - | No | - | - | - | | 5,14,30,137 | |
| | NIKHIL PODDAR | 16-Jun-24 | 15,44,530 | - | - | - | - | No | - | - | - | - | 15,44,530 | - |
| | NIKUNJ PODDAR Paramount Roadways | 16-Jun-24 17-Jun-24 | 4,54,663 21.26.000 | - | - | - | - | No No | - | - | - | - | 4,54,663 21.26.000 | |
| | PARAMOUNT ROADWAYS | 17-Jun-24 15-Jun-2024 | 20,58,000 | | | | | No | | | - | | 20,58,000 | |
| 47 | Pawan Kumar Anand & Smita Anand | 17-Jun-24 | 3,92,595 | - | - | - | - | No | - | - | - | - | 3,92,595 | |
| | PRADEEP BINDAL | 17-Jun-2024 | 35,28,000 | - | - | 3 | | No | - | - | - | | 35,28,000 | |
| | Prayga Mishra Sood & Ankur Sood Premraj Keshyep | 20-Jun-24 17-Jun-24 | 6,00,678 5.81.804 | - | - | - | - | No No | - | - | - | - | 6,00,678 5.81.804 | |
| 51 | Rachit Kedia | 17-Jun-2024 | 1,45,507 | - | - | - | - | No | - | - | - | - | 1,45,507 | |
| 52 | Rahul Kumar | 17-Jun-2024 | 1,75,812 | - | - | - | - | No | | - | | - | 1,75,812 | |
| | Raj Kumar Kedia | 17-Jun-2024 | 96,857 | - | - | - | - | No | - | - | - | - | 96,857 | |
| | RAJ KUMAR SHARMA RAJKUMAR PODDAR | 13-Aug-2024 16-Jun-24 | 23,43,989 17,79,025 | - | - | - | - | No No | - | - | - | - | 23,43,989 17,79,025 | |
| 56 | RAVI KUMAR TUTEJA | 14-Jun-24 | 8,33,040 | - | - | - | - | No | - | - | - | | 8,33,040 | |
| | Sachin Chaudhry | 17-Jun-24 | 8,20,541 | - | - | - | - | No | - | - | - | - | 8,20,541 | |
| | | 15-Jun-2024 | 4,35,619 | - | - | * | - | No No | - | - | - | | 4,35,619 | |
| | Shree Narayan Jha (jointly with Leela Jha) Shreya Mishra & Neeraj Subhash Jain | 20-Jun-24 | 4,79,732 5,33,664 | - | - | - | - | No No | - | - | - | | 4,79,732 5,33,664 | |
| | Sumeet Patney | 15-Jun-2024 | 41,44,042 | - | - | - | - | No | - | - | - | - | 41,44,042 | - |
| | Suresh Kumar | 17-Jun-2024 | 12,02,088 | - | - | | - | No | - | - | - | - | 12,02,088 | - |
| | SURESH KUMAR ARORA | 14-Jun-24 | 2,86,900 | - | - | - | - | No | - | - | - | - | 2,86,900 | |
| | Sushant Sharma SYED TARIQ YUSUF AZIZ & MRS. FOUZIA | 17-Jun-2024 17-Jun-2024 | 2,10,000 3,25,000 | - | - | - | - | No No | - | | - | - | 2,10,000 3,25,000 | |
| | V.I.P. Growth Fund Pvt. Ltd. | 18-Jun-2024 | 4,01,431 | - | - | - | - | No | | | | | 4,01,431 | |
| 67 | Vandana Kedia | 16-Jun-24 | 87,010 | - | - | - | - | No | - | - | - | - | 87,010 | · - |
| | Vineet Nanda | 29-Oct-2024 | 910249 | - | - | - | - | No | - | - | - | - | 910249 | |
| | Vinod Kumar Gupta Virender Kumar | 17-Jun-2024 17-Jun-2024 | Amount not mentioned 6.85.000 | - | - | - | - | No No | - | - | | - | Amount not mentioned 6.85.000 | |
| 71 | VISHNU KUMAR SINGH | 17-Jun-2024 | Amount not mentioned | - | - | - | - | No | - | - | - | - | Amount not mentioned | - |
| | VISHNU KUMAR SINGH | 17-Jun-2024 | Amount not mentioned | - | - | | | No | - | - | - | - | Amount not mentioned | |
| | Wish Town Home Buyers Welfare Society VIPUL JAIN | | 17,69,53,75,128 11,50,297.00 | - | - | - | - | No No | - | - | - | - | 17,69,53,75,128 11,50,297.00 | |
| | M/S HIGH TECH RETREADERS (P) LTD. | 16-Dec-24 14-Jan-25 | 4,88,85,757 | - | - | - | - | No | - | | - | - | 4,88,85,757 | |
| 76 | VIJAY DARSHAN YADAV | 27-Jan-25 | 5,40,135 | - | - | | | No | - | - | | - | 5,40,135 | i - |
| 77 | RAJ SINGH | 02-Mar-25 | 18,74,274 | - | - | - | - | No | | - | | - | 18,74,274 | - |
| 78 | SUDESH BHUGRA & JITESH BHUGRA Total | 05-Mar-25 | 4,46,304 57.46.37.38.951.85 | 27.29.55.92.420.96 | - | • | 17.21.09.05.850.03 | No | - 0.05 | - | - | 7.93.31.44.568.03 | 4,46,304 22,23,50,01,962,86 | |
| | Iotal | | 5/,46,3/,38,951.85 | 27,29,55,92,420.96 | <u> </u> | - | 17,21,09,05,850.03 | | 0.05 | | - | 1,93,31,44,568.03 | 22,23,50,01,962.86 | <u> </u> |

- b. The 25 banks viz. State Bank of India, ICICI Bank Limited, IDBI Bank Limited, Axis Bank Limited, LIC of India, Canara Bank, Bank of Maharashtra, IPCI Ltd, Punjab National Bank, UCO Bank, South Indian Bank, Punjab 8 Sind Bank, Jammu & Kashmir Bank, Small Industries Development Bank of India (SIDBI), Standard Chartered Bank, Karur Vysya Bank, EXIM Bank, Bank of India, Indian Bank, IndusInd Bank, Bank of Bardak, Union Bank of India, Central Bank of India and SREI Equipment Finance Ltd have assigned their respective Fund based outstanding dues (excluding bed to wormat's Corporate Guarantee issued by CD) for Corporate Ord IRM 49,09.50. Towns (amount admitted by RP) to National Asset Reconstruction Company Limited (NARCL) tide deed of assignment dated March 11, 2025. The said transaction of assignment of debt by assignor banks in favour of NARCL has been taken on record provisionally and same is subject to verification upon analysis/review of the additional documents and confirmation received from all the respective sessignors
- c. As per Clause 2.1.2 read with Clause 2.3 of the Deed of Assignment dated March 11, 2025 the above mentioned assignors have assigned only Fund based debt to MARC. Further, as per Clause 2.3.1. of Deed of Assignment dated March 11, 2025 the assignors shall continue to hold the Uncrystalized More for under based debt are crystalized.
- d. Amount not admitted includes INR 84.15 Cr which has been recovered by ICICI Bank towards the o/s due prior to assignemnet of debt to NARCL through monetization of third party assets
- e. The amount not admitted includes the amount claimed by Bank of Baroda, Punjab & Sind Bank, Punjab National Bank and South Indian Bank against their exposures in JCCL. Based on a perusal of the JCCL Admission Order and the aforesaid findings made therein, we note that the Hon'ble KCLT has held that the Master Restructuring Agreement dated 31 October 2017 entered into between JAL and its lenders, has not been implemented. In view of the findings of the Hon'ble KCLT, the undersigned as the RP of JAL is unable to admit the claims filed by the lenders in the corporate insolvency resolution process of JAL against the debt of JCCL.

- claims filed by the lenders in the corporate insolvency resolution process of JAL against the debt of JCCL.

 The Non Fund beast amount admitted of the following banks has been reduced due to release of Bank Guarantee for JNR 45.17 Cr which was included in claim.

 (1) Axis Bank Ltd BG of amount JNR 2.C for Natilwar Morf Site

 (ii) State Bank of India BG of amount JNR 1.C for Insolvent Creats HEP

 (iii) State Bank of India BG of amount JNR 4.60 Cr for Lanco Teesta HEP and JNR 3.70 Cr for Chenab Valley Power Projects Limited

 (iv) JDBI Bank BG of amount JNR 4.50 Cr for Chenab Valley Power Project Limited, BG of amount JNR 4.50 Cr for Chenab Valley Power Projects Limited

 (iv) Bank of India 1.80 of Amount JNR 4.50 Cr for Chenab Valley Power Projects Limited

 (iv) Bank of Maharshtra BG of amount JNR 4.50 Cr for Chenab Valley Power Projects Limited

 (iv) Bank of Maharshtra BG of amount JNR 4.50 Cr for Narmada Mydra Electric Development Corporation Limited
- g. JAL had piedged 28 09 66 000 shares (74% of share capital of BJCL) held by JAL in BJCL in favour of Yes Bank Limited, which exposure of Yes Bank Limited was assigned by it to Asset Care Reconstruction Enterprise Limited (* ACRE has invoked the said piedge over the shares JAL has challenged the invocation of the piedge in a suit before the Hon Die Delhi High Cort, which currently remains sub judice
- h. Amount Admitted refers to the amount/claim that has been admitted basis the verification from the documents submitted by the claimant and the status of these claims shall be updated in due process subject to availability of relevant information of Corporate Debtor.
- i. Amount under verification refers to the amount/claims that are currently under review and the status of the same shall be updated post verification, subject to availability of relevant information from Corporate Debtor and Claimants.
- j. This is a not a final list of creditors and adjustments will be made following further verification. The verification of claims is under process and the list shall be updated on periodical basis.
- k. The amount not admitted includes claim of (Clearwater Capital Partner Emerging Markets V Limited, Clearwater Capital Partners Fund IV, L.P., Cowell & Lee Asia Credit Opprotunities Fund) for Series A (Convertible Bonds) and Series B (Amortizing Bonds) issued by Corporate Debtor. The said amount has already been filled by Bank of New York Mellon (Debenture Trustee) on behalf of the above, mentioned bond holders and same has been admitted by the Resolution Professional.